

Corrigendum-1 to the EOI document.

| S. No | Section/Page No. | Existing | Revised |
|-------|--|--|---|
| 1 | 8. Technical Evaluation Criteria page No. 21-22 | Page No. 21-22 of EOI | Please refer to Annexure 1. The EOI technical presentation heading marking is overall same but divided into three headings for clarity. |
| 2 | 5.1 Website and Intranet Development Page No. 10 | Supporting External applications (4 Nos. mentioned at Point 6 in Appendix III) in the existing IRDAI website hosting at bidder's location/IRDAI specified location or cloud based hosting till they are integrated/re-developed as part of separate work-item. | Four external applications are out of scope of this EOI. The hosting of these 4 external applications will be undertaken by IRDAI. The bidder needs to hyperlink this on the website. |
| 3 | 4.3.1 Other common considerations for Intranet portal and the website (Page No. 7) | High Availability (99.50%) to the application users with average downtime time being less than 2 hours monitored on monthly basis. | High Availability (99.50%) to the application monitored on monthly basis. Planned downtime will be excluded. |
| 4 | 4.1 Website (Load fast) page No. 5 | Load fast – loading time through internet should be within 1 second during peak time (9 AM-9PM) also. Load time and Start render should ideally be under 1 sec. | Load fast – loading time through internet should be within 2 seconds during peak time (9 AM-9PM) also. |
| 5 | 4.4 Hardware Page No. 9 | Existing Antivirus infrastructure of IRDAI for systems/applications deployed at IRDAI may be used for protection of server against malware. | Antivirus will be responsibility of bidder. |
| 6 | 5.4 Security Audit Page No. 11 | Before deploying/hosting the application should be vetted for security Audit by CERT | Before deploying/hosting the application should be vetted for security Audit by CERT |

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| | | Empanelled Vendor for hosting on at bidder's location/IRDAI specified location or Cloud. | Empanelled Vendor for hosting on at bidder's location/IRDAI specified location or Cloud. Security Audit will be done the Cert-in empanelled auditor hired by IRDAI. However, the audit findings should be rectified by the bidder. |
| | 5.4 Security Audit Page No. 11 | Follow Security audit protocol and provide security audit of web portal quarterly basis. | Follow Security audit protocol and provide security audit of web portal half-yearly basis. |
| | 5.4 Security Audit Page No. 11 | Annual STQC Certification | STQC certification every three years is responsibility of the bidder. |

Annexure 1

| S.No. | PARAMETERS | MAXIMUM MARKS | CRITERIA |
|--------------------------------------|--|---------------|--|
| Implementation Agency profile | | | |
| 1 | Revenue of company in the financial year 2018-19 (INR Cr.) | 10 | 5 marks for revenue = INR 7.5 crores and additional 1 mark each for additional 2.5 crores. |
| 2 | <p>Successfully completed the ICT system development and implementation engagement(s) of similar nature as per Appendix I - Form 4</p> <p>“Similar nature” here refers to projects consisting of end-to-end web based application development and implementation using Content Management Systems/Digital Experience Platforms, supply of hardware/software licenses/hosting, maintenance and providing technical support.</p> <p>Note – ICT system development and implementation engagement(s) of similar nature should have been through the WCMS/DXP proposed in the technical proposal submitted by the bidder.</p> | 20 | <p>Minimum marks as per PQ references – 5 marks</p> <p>Each Additional Reference for amount INR >= 1.5 Cr carries 5 Marks</p> <p>Each Additional Reference for amount INR >= 1 Cr carries 2.5 Marks</p> <p>Each Additional Reference for amount INR >= 75 lakhs carries 1.5 Marks</p> |
| 3 | CMMi Level of the Organization | 10 | <p>(Cmmi Level 3) – 5 marks</p> <p>(Cmmi Level 4) – 7.5 marks</p> <p>(Cmmi Level 5) – 10 marks</p> |
| EOI Technical Presentation | | | |
| 7 | <p>Demonstration of in-depth understanding of the IRDAI’s project requirements through the technical proposal and presentation covering-</p> <p>Feasibility</p> <p>Coverage of IRDAI’s requirements</p> <p>Challenges foreseen in Implementation</p> | 20 | |

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| | <p>Solution Architecture of the proposed system (Best proposed architecture, technologies proposed demonstration of robustness of the proposed solution, quality control, BCP mechanism, hardware deployment and project support, etc.)</p> <p>Specify the approach for achieving the technical requirements as per Appendix I - Form 5. Additional information may be provided separately marked as additional “relevant information”.</p> <p>Note – The Technical evaluation committee will also evaluate whether the proposed WCMS/DXP is Leader or Challenger in Gartner Magic Quadrant 2018/2019 for Digital Experience Platforms(DXP) or Web Content Management Systems(WCMS)</p> | 20 | Evaluation based on technical proposal and presentation. |
| | <p>Please provide the overall project approach along with the detailed work plan for the proposed assignment with IRDAI. The project approach should highlight the broad project phases, key activities planned and methodologies proposed to be employed for IRDAI.</p> <p>Note – The Technical Evaluation Committee will also evaluate the number of successfully completed and currently live GIGW/WCAG compliant websites.</p> | 20 | |
| | TOTAL (MARKS) | 100 | Qualifying Marks for empanelment >= 70 |
| <ul style="list-style-type: none"> • For all the parameters relevant signed and stamped/sealed documentary evidence should be provided signed by the authorized signatory. Unsigned and non-sealed/ non-stamped document(s) shall not be considered for evaluation. • Documentary evidence should be page numbered and reference to the evaluation parameters in PQ and evaluation criteria table (if applicable) should be clearly mentioned for quick evaluation. • Minimum qualifying marks need to be scored by the bidder wherever mentioned in the evaluation criteria table. Scoring less than Minimum qualifying marks shall lead to disqualification of the bidder in the technical evaluation. • The Bidder references should contain related projects only, along with the requested details. If the project information submitted by the Bidder is not relevant or is incomplete, IRDAI may not consider it as valid experience and the decision of IRDAI in this regard will be final. • Bidder may please note that the above parameters may be further elaborated, viz., more details may be included in the Request for Proposal (RFP) document to be issued as a result of evaluation process of EOIs. | | | |